

DIVISION BENCH
COURT - II

O-206

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1632(KB)2018
IA(I.B.C)/653(KB)2024, IA(I.B.C)/1386(KB)2023,
IA(I.B.C)/1304(KB)2023, IA(I.B.C)/1924(KB)2023,
IA(I.B.C)/1869(KB)2023, IA(I.B.C)/1387(KB)2023,
IA(I.B.C)/1717(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL 2024

IN THE MATTER OF	STRESSED ASSETS STABILIZATION FUND VS EASTERN SUGAR & INDUSTRIES LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Subodh Kumar Agrawal, CA] for Applicant in IA 653/KB/2024 and
IA no 1717/KB/2022 for R1 to R6

Mr. Shaunak Mitra, Adv.] For the CoC/Applicant
Mr. Avishek Das, Adv.

Mr. Ratnanko Banerji, Sr. Adv.] For Applicant in IA(I.B.C)/1386(KB)2023,
Mr. Rishav Banerjee, Adv.] IA(I.B.C)/1387(KB)2023&IA(I.B.C)/1304(KB)2023
Ms. Vaibhavi Pandey, Adv.

ORDER

1. Learned Sr. Counsel / Counsel for the parties present.
2. **IA(I.B.C)/653(KB)2024:**
 - a. At the request of Ld. Counsel Mr. S. Mitra appearing for the CoC / Applicant,
list this matter **on 09.05.2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**